

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) to (c). The representatives of Govindpuri Colony Association were told during discussions held in April, 1969 that all land of the Govindpuri Extension colony would be acquired and the plots would be leased out to owners. As far as possible, demolition of standing structures would be avoided unless the land occupied by them was required for the provision of community facilities. This is as per policy of the Delhi Administration to deal with unauthorised colonies set up before 1st February, 1967.

It has, however, been reported that some persons encroached upon the land of the rehabilitation Department acquired by them in 1949 and which has been developed by them at Kalkaji, for the rehabilitation of displaced persons from East Pakistan. Such encroachments amount to unauthorised squatting on public land and are dealt with under the Jhuggi and Jhopri Removal Scheme. Accordingly, the site of the colony for East Pakistan Displaced persons has been cleared of encroachments and the evictees rehabilitated under the said Scheme.

As explained, the two issues are different and there is no question of one Ministry flouting the assurance of the other Ministry.

Manufacture of Jet Fighter Plane with Dutch Collaboration

1988. SHRI BAL RAJ MADHOK : Will the Minister of DEFENCE be pleased to state :

(a) whether the Dutch Manufacturers of Fokkar Friendship aeroplanes have offered to collaborate with India for the manufacture of jet fighter planes in India; and

(b) if so, the exact terms of the offer and the response of the Government thereto ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : (a) No, Sir.

(b) Does not arise.

Houses on hire-purchases basis for retired Government Servants

1989. SHRI BAL RAJ MADHOK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a large number of Government employees living in Government colonies in Delhi for decades find themselves on the roads after retirement for want of accommodation; and

(b) whether Government have any Scheme for providing permanent houses to them on hire purchase basis during and after their retirement ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) The near relation such as son, daughter, wife, husband or father of the retired Government employee is allotted accommodation from the general pool on *ad hoc* basis provided such relation is a Government servant eligible for Government accommodation and had been sharing accommodation with the retiring officer for at least six months before the date of retirement.

(b) Government Servants can avail themselves of the facility of acquiring houses on hire-purchases basis under the Low and Middle Income Group Housing Schemes. In addition land is allotted to Cooperative House Building Societies of the Government employees for their members and such Government employees can get loans or advances for house building purposes.

Dispensaries in Jhuggi Jhopri Colonies and other Slum Areas of Delhi

1990. SHRI BAL RAJ MADHOK : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :